

**Government of Rajasthan**  
**Factories and Boilers Inspection Department**

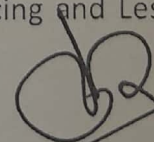
No. F 3 (15) Legal / F&B / 2020 / 188

Date 11.04.2020

**ORDER**

In the wake of the National Public Emergency due to COVID-19, for the purpose of extending working hours to 12 hours per day for 3 months, to reduce manpower requirement in factories manufacturing essential food and grocery supplies (All exempted category of factories by GOR/GOI), The State Government hereby exempt the provisions of Working Hours of Adults workers of the Factories Act, 1948, for the three months from the date of this order upto the extent/conditions mentioned below:-

1. To achieve the dual objective of restoring full supply of essential goods and ensure a minimal presence of people in manufacturing and distribution facilities it is allowed that the usual "8 Hours of working per day" as per Factories Act, 1948 be Exempted for next 3 months to allow "maximum 12 Hours of working per day" for all essential goods manufacturing and distribution factories (All exempted category of factories by GOR/GOI). The additional 4 hours a day shall be paid as overtime subject to an overtime limit of 24 hours per week. This would allow to run the majority of operations for 6 days with a reduction of close to 33% of people passing through the facility on a daily basis.
2. Secondly it would also limit the movement of people from work to home and back during the day by half. Instead of having people to move to and from work in the morning and evening this would now happen only once during the day hours and once during the night. The late night movement also applies for a three-shift pattern.
3. The above measure of allowing working hours increase from "8 hours per day" to "12 hours per day" will enable operations to full capacity of most essential goods factories with around 60-65% of normal manpower.
4. All precautionary measures advised time to time by the GOI/GOR for sanitisation and principles of Social Distancing and Less Contact etc shall be strictly adhered to .



(Dr. Niraj Kumar Pawan )  
Secretary Labour, Employment, Skill &  
Entrepreneurship, Factories & Boilers Inspection  
Rajasthan, Jaipur

No. 189-196

Date 11-04-2020

Copy to following for information and necessary action:-

1. DS to Chief Secretary, GoR, Jaipur .
2. SA to Hon'ble State Labour Minister, GoR.
3. PS to Secretary, Labour & Employment, GoR, Jaipur.
4. PS to Add. Chief Secretary, Industries Department, GoR, Jaipur.
5. PA to Labour Commissioner, GoR, Jaipur.
6. Addl. Labour Commissioner, GoR, Jaipur.
7. All Area Officers and Programmer, Factories and Boilers Inspection Department.

5a  
11/04/2020

Chief Inspector of Factories and Boilers  
Rajasthan, Jaipur



**Government of Rajasthan**  
**Factories & Boilers Inspection Department**

No.. F.3 (15) / Legal / F & B / 2020 / 301

Date: 24-05-2020

**Order**

To facilitate the Registered Factories under the Factories Act, 1948 during COVID-19 in the state for the purpose of extending working hours from "8 hours per day" to "12 hours per day" and to reduce the requirement of workers in all registered factories, the State Government has exempted the provisions of Working Hours of Adults Workers under the Factories Act, 1948 by order no. F.3 (15)/Legal/F&B/2020/188 dated 11-04-2020 and order no. F.3(15)/Legal/F&B/2020/226 dated 24-04-2020.

During COVID-19 at present: -

- Maximum factories have been started.
  - Workers movement has been started and pass for travel is not required.
  - Public transport has started in most of area such as Green, Orange Zone etc.
  - The instructions/guidelines issued by the GOI/ GOR to the control of COVID-19 like social distancing, wearing masks etc. are being ensured by the factory management and the workers.
  - Workers are fully aware of the effects of COVID-19 and its control measures.
- Currently the situation is under control and progressing toward normalcy.

In view of the above points, the order no. F.3(15)/Legal/F&B/2020/188 dated 11-04-2020 and order no. F.3 (15)/Legal/F&B/2020/226 dated 24-04-2020 issued earlier is withdrawn with immediate effect.

(Dr. Niraj Kumar Pawan)

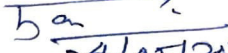
**Secretary Labour, Employment, Skill &  
Entrepreneurship, Factories & Boilers Inspection  
Rajasthan, Jaipur**

No. F.3(15)legal/F&B/2020

Dated 24-05-2020

Copy to following for information and necessary action:

1. SA to Hon'ble State Labour Minister, GoR.
2. PS to Secretary, Labour & Employment, GoR, Rajasthan.Jaipur.
3. PS to Labour Commissioner, GoR, Jaipur.
4. All Area officer and Programmer, Factories & Boilers Inspection Department.

  
24/05/2020  
Chief Inspector Factories & Boilers,  
Rajasthan, Jaipur.